

[Shri Hari Shankar Bhabhra.]

उन खानों में कितनी खानें ऐसी हैं कि जहां पर उनकी इंटरनल सैफ्टी इन्वैस्टिगेशन कमेटीज बनी हुई हैं और उनकी जांच के आधार पर जो अधिकारी दोषी पाये गये हैं उनमें से कितनों को सस्पेंड किया गया है। मध्य प्रदेश की सिंगरेनी खान में 10 आदमी मरे थे। उसकी जडिशियल इन्वैस्टिगेशन हुई थी। 1979 में उसकी रिपोर्ट को दोनों हाउसेज में रखा गया था और उसमें एक श्री बंसल नाम के अधिकारी को दोषी पाया गया था। क्या उसको प्रमोट किया गया है?

THE VICE-CHAIRMAN (SHRI A. G. KULKARNI): What has that matter to do with the present Calling Attention? How can the Minister reply on that? That is an old matter.

SHRI HARI SHANKAR BHA-BHRA: Well, he will say. Let him answer. I am asking whether Mr. Bansal has been promoted. One more question.

क्या यह बात सही है कि उन दुर्घटनाओं के लिये जितने भी अधिकारी दोषी पाये गये हैं उनको सजा नहीं मिली है और उन अधिकारियों का अपने को आपस में एक दूसरे को प्रोटेक्ट करने का एक तरीका है और इस लिये जिन अधिकारियों पर मुकदमे चलते हैं क्या उन मुकदमों का सारा खर्च मैनेजमेंट वहन करता है? इतना ही नहीं, जब वह अधिकारी पेशी दर पेशी कोर्ट में जाते हैं तो उनको टी० ए० और डी० ए० भी वहां से मिलता है?

SHRI A. B. A. GHANI KHAN CHAUDHURI: The hon. Member asked me the number of persons employed in that particular mine where the accident occurred. The total number of workers is 311. The number of female workers out of the above is

110. The attendance on the date of accident was 110. The average production of this mine is 50 tonnes per day. This is the information you wanted. Regarding the other things, I have replied more than once and I do not think I should repeat them.

#### LEAVE OF ABSENCE TO SHRI VIREN J. SHAH

THE VICE-CHAIRMAN (SHRI A. G. KULKARNI): Now, I go to the next item.

I have to inform Members that the Chairman has received the following letter dated the 31st May, 1980 from Shri Viren J. Shah:—

"As I am in the United States participating in the Advanced Management Programme of the Harvard Business School and later will be travelling for my Company's business, I shall not be able to attend the Session from June 9, 1980 to August 1, 1980. I would like to submit to the Hon'ble House that leave of absence may please be granted to me from June 9, 1980 till August 1, 1980."

Is it the pleasure of the House that permission be granted to Shri Viren J. Shah for remaining absent from all the meetings of the House during the current Session?

v. (No hon. Member dissented)

THE VICE-CHAIRMAN (SHRI A. G. KULKARNI): Permission to remain absent is granted. Now we go to Special Mentions. But at 2-30 I will call the Minister of Railways to place the Budget. Shrimati Rajinder Kaur.

#### REFERENCE TO THE ALLEGED POLICE BRUTALITY IN PUNJAB

SHRIMATI RAJINDER KAUR (Punjab): Sir, I wish to mention in the House the unfortunate development of politicalising the police